(c) the time which this line will be doubled?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Doubling of 25 km from Amalner to Dharamgaon has been approved. A Final Location Survey for doubling of the balance section from Udhna to Jalgaon (306 km) has also been approved during 1990-91 Budget. Double line from Surat to Udhna already exists.

(c) It is difficult to state at this stage the time by which doubling of the entire section will be completed.

[English]

Air Link between Deihi and Visakhapatnam

1965. DR. VISWANATHAM: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether direct flight from Visakhapatnam to Delhi has been withdrawn for the present;
 - (b) if so, when it is likely to be resumed:
- (c) whether Government propose to extend the Delhi-Bhubhaneswar flight to Visakhapatnam; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI). (a) Yes, Sir.

- (b) The re-introduction of the direct flight between Delhi and Visakhapatnam will depend upon the resumption of suspended operations of A-320 aircraft and availability of sufficient B-737 operating aircraft capacity.
 - (c) No, Sir.
- (d) The existing services to Bhubaneswar are operating on sectors Delhi-Raipur-Bhubaneswar-Delhi on the five times a week basis and on Delhi-Varanasi-Bhubaneswar-Delhi on two days a week basis. These services are operating to a high seat factor and extending the same upto Vishakhapatnam will not serve any fruitful purpose.

Coal Mine Projects

1966. SHRI BASUDEB ACHARIA: Will the Minister of ENERGY be pleased to state:

- (a) the details of coal mine projects sanctioned during Seventh Plan:
- (b) whether works on these projects have started; and
 - (c) If not, the reasons therefor?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRIDINESH GOSWAMI): (a) to (c). Details of coal mine projects sanctioned in Coal India Ltd. during the period 1.4.85 to 31.3.90 are given in the statement below. Similar information from M/s. Singareni Collieries Co. Ltd. and information regarding projects where work has not yet started and the reasons for the same are being collected and will be placed on the table of the House.